

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) ( Insolvency) No. 752 of 2019**

**In the matter of :**

**Andal Bonumalla**

**.....Appellant**

**Vs.**

**Tomato Trading LLP & Ors.**

**...Respondents**

**Present:**

**Appellant: Mr. Ankit Vijaywargiya ( on behalf of Advocate on Record)**

**Respondent:**

**ORDER**

**19.03.2020** Mr. Ankit Vijaywargiya the Learned Counsel who represents the Appellant on behalf of the Advocate on record, prays for time, since the Learned counsel on record is inconvenienced to appear before this Tribunal today. There is no representation on the side of the Respondent as well. Acceding at request of the representing Learned counsel for the Appellant, the Office of the Registry is directed to list the matter on **13<sup>th</sup> April, 2020**.

[Justice Venugopal M.]  
Member(Judicial)

[KanthiNarahari]  
Member (Technical)

sr/nn